

**GOVERNMENT OF INDIA
MINISTRY OF COOPERATION**

LOK SABHA

UNSTARRED QUESTION NO. 2103

TO BE ANSWERED ON 20/12/2022

Launch of Cooperative Logo Mark

2103. SHRI MOHANBHAI KALYANJI KUNDARIYA:

Will the Minister of COOPERATION (सहकारिता मंत्री) be pleased to state:

- (a) whether the Government proposes to launch Cooperative Logo Mark, a Brand Line to promote the Cooperative produce;
- (b) if so, the details thereof; and
- (c) if not, the time likely to be taken for the initiative?

ANSWER

THE MINISTER OF COOPERATION
सहकारिता मंत्री (SHRI AMIT SHAH)

(a) to (c) : Cooperative societies function as autonomous economic entities, at the State and Multi State levels. Incorporation, Regulation and Winding-up of cooperative societies at State level is done by State Registrar of Cooperative Societies as per the State Cooperative Acts and at Multi-State level it is done by Central Registrar of Cooperative Societies, as per the Multi-State Cooperative Societies Act, 2002.

Cooperative societies may adopt their own logo, as a Brand Line to promote their Cooperative produce. For example some scheduled (under Schedule II of MSCS Act 2002) Cooperative Societies like IFFCO, KRIBHCO, etc. have their own logo.

Further, there is no proposal under consideration in this Ministry to launch a separate Cooperative Logo Mark.
